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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH : CUTTACK

ORIGINAL APPLICATION NO : 480 OF 1993

DATE OF DECISION : SEPTEMBER 8, 1993

H.K. Gouda ... Applicant

-Versus-

Union of India & Others ... Respondents

(For Instructions)

1. Whether it be referred to the reporters or not? *NO*
2. Whether it be circulated to all the Benches of *NO* the Central Administrative Tribunals or not?

1.5.1.1.1.  
(H. RAJENDRA PRASAD)  
MEMBER (ADMINISTRATIVE)

08 SEP 93

*key sp/93*  
(K. P. ACHARYA)  
VICE-CHAIRMAN

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH : CUTTACK**

ORIGINAL APPLICATION NO: 480 OF 1993

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H.K.Gouda ... ... Applicant

**--Versus--**

Union of India & Others v. Respondents

For the Applicant ... M/s. Pradipta Mohanty  
D.N.Mohapatra,  
Advocates

For the Respondents ... Mr. Ashok Misra, Senior Standing Counsel (Central).

C O R A M :

THE HONOURABLE MR. K. P. ACHARYA, VICE CHAIRMAN

A N D

THE HONOURABLE MR. H. RAJENDRA PRASAD, MEMBER (ADMN.)

## JUDGMENT

K. P. ACHARYA, V.C.

In this application under section 19 of the Administrative Tribunals Act, 1985, the grievance of the Petitioner is that his case was not being considered alongwith others for regular appointment to the post of Extra Departmental Mail Carrier in Medical College Sub Post Office, Berhampur.

2. After hearing Mr. Pradipta Mohanty learned counsel appearing for the petitioner and Mr. Ashok Misra learned Senior Standing Counsel (Central) we would direct that the case of the petitioner be considered alongwith others and he/she whoever is

found to be suitable, may be appointed. Thus, the application is accordingly disposed of. There would be no order as to costs.

3, The Petitioner may file an application before the appropriate authority which shall be accepted and the case of the petitioner shall be considered.

4. In case, the authorities has ordered continuance of the petitioner in the post office as Extra Deparrrmental Mail Carrier, till regular appointment is made, we have no objection for his continuance.

1.5 ips.  
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MEMBER (ADMINISTRATIVE)

08 SEP 93

Karan Singh  
8.9.93.  
\_\_\_\_\_  
VICE-CHAIRMAN

Central Administrative Tribunal,  
Cuttack Bench, Cuttack/K. Mohanty/  
September, 8, 1993.

